

[Shri Indrajit Gupta]

trade, do not virtually exist in Pakistan. Even the labour force here is much more experienced than the labour force which is growing in Pakistan.

Therefore, it is not correct always just to bring up this question of raw jute and say that Pakistan is now so favourably placed that we cannot compete with them. I think this is a very sad counsel of despair that we are sounding when our industry has been in existence for a hundred years and they have started only a few years ago and their production is still a long long way behind ours. We are crying and complaining as though it is impossible for us to stand up before them even when we are enjoying all these advantages. If some further steps are taken, which we have already suggested in this debate, that is to say, if our mills diversify their production and diversify their markets, if the export trade is properly canalised, if this instability of the raw jute market position is rectified and if the speculation is checked, what is there to be afraid of? We are much stronger than anybody else. If you read the reports from the European manufacturing countries which the Minister referred to, you will find that they are trying somehow or other to protect their jute industry from being rendered extinct by the competition from India. Of course, after Britain's entry into the ECM, I do not know what will happen. But that is a different question.

I do not wish to take up any more time of the House. I am totally unconvinced by what the Minister has said. I am in the dark as to what Government propose to do about the fixation of prices. All the same, I am very gratified indeed that my Resolution has got the unanimous support of everybody from all sides of the House who has spoken, I commend my Resolution to the acceptance of the House. I do not propose to withdraw it.

श्री विभूति मिश्र: अध्यक्ष महोदय पिछले साल जूट ७५ इ० के हिसाब से पाकिस्तान

में त्रिका और हमारे यहां ६० इ० के हिसाब से त्रिका।

श्री इन्द्रजीत गुप्त : यहां सम्बल हो गया।

**Mr. Speaker:** The question is:

"This House is of opinion that minimum and maximum prices of raw Jute should be statutorily fixed and enforced".

*The motion was negatived.*

So far as the discussion is concerned, there is no motion to be put to the House.

18.08 hrs.

RESOLUTION RE: CONTRIBUTORY  
HEALTH SERVICE SCHEME

**Mr. Speaker:** Dr. K. B. Menon.

**Dr. K. B. Menon (Badagra):** Mr. Speaker, Sir, I am very thankful to you for this opportunity. It is a great pleasure for me to avail of it, because I never thought that this would be taken up today.

I beg to move the following Resolution:

"This House is of opinion that the Contributory Health Service Scheme for Central Government servants and members of their families in Delhi and New Delhi may be extended to other cities".

**Mr. Speaker:** He may continue on the next day.

18.10 hrs.

RE: SUMMONS ISSUED TO SHRI  
KARANJIA

**Mr. Speaker:** After the Resolution that was passed here adopting the report of the Privileges Committee about the Editor of the Blitz and its